

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:494
ANSWERED ON:14.07.2014
JOB OPPORTUNITIES IN AVIATION SECTOR
Ajmal Maulana Badruddin

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is aware that a large number of pilots in the country are reportedly jobless at present;
- (b) if so, the details thereof and the reaction of the Government thereto and the steps taken or proposed to be taken by the Government to create job opportunities in aviation sector for these pilots;
- (c) whether the Government has made any move to phase out expatriate pilots so as to accommodate a large number of Indian pilots; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Shri G. M. Siddeshwara)

(a) and (b): Yes, Madam. However, no such data is available in the Ministry. Employment opportunities for pilots are dependent on the growth in the sector. In recent times, the growth in the aviation sector has been sluggish on account of the slow down in the economy. However, various policy initiatives including FDI, open sky policy etc., have been undertaken by the Government to revive growth in the sector.

(c) to (d): To cover the shortage of type rated pilots, validation of foreign pilots is done as per rule 45 of Aircraft rules, 1937. Indian pilots who are inducted by Airlines and are eligible to become Pilot in Command (PIC) as per the policy of Airlines, are being trained by them to phase out the Expat pilots. As a follow up, cases of Foreign Aircrew Temporary Authorisation (FATA) pilots are processed on the basis of information furnished by each Airline with a phase out programme for expat pilots. The Government has restricted issue of Foreign Aircrew Temporary Authorization (FATA) upto 31st December 2016.